

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 12th February, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No. 10/2017 In O.A. No.126/2016(CZ)	Mangalam Cement Ltd. Vr. State of Rajasthan & Ors.	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
2.	Original Application No. 07/2018(CZ)	M.Y.Chaudhary Vs. BMC & Ors.	Mr. Varun Raj Nair, Adv.	
FOR COMPLETION OF PLEADING				
3.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. DharamveerSharma,Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
4.	Appeal No. 24/2017(CZ) (M.A.No.331/17) (M.A.No.332/17)	Ramesh Agarwal Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari,Adv. Mr. Atul Shrivastava, Adv. Mr. Arpit Maheshwari, Adv.	
5.	Original Application No. 100/2017(CZ) (M.A.No.473/17)	Jagdish Prasad & 4 Ors. Vs State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Rohit Sharma, Adv.	
6.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava,Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Saurabh Sharma, Adv.	
7.	Original Application No. 85/2017(CZ) (M.A.No.443/17) (M.A.No.469/17)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR HEARING				
8.	Original Application No. 319/2014(CZ) (M.A.No.533/17)	Dukalu Ram Vs. Union of India & Ors.	Mr.AtindriyaChakrabartyAdv. Mr.SidharthSinghChouhan,Adv Ms. Parul Bhadoria Adv. Mr.OmShankarShrivastava,Ad Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	

9.	Original Application No. 40/2015(CZ) O.A. No. 664/2017(PB)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Mr. R.G. Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
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Note : No Hon'ble Members is posted in this bench. The Cases listed on 12-02-2018 shall be adjourned to 23-03-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in